

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 156/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.06.2017

NAME OF THE PARTIES: M/s. Kritika Infrabuild & Farms Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Sunila Chavan i/b. Shruti Kelji	Adv. for Petitioner	

COMMON ORDER

TCSP 153/230-232/NCLT/MB/MAH/2017

TCSP 154/230-232/NCLT/MB/MAH/2017

TCSP 155/230-232/NCLT/MB/MAH/2017

TCSP 156/230-232/NCLT/MB/MAH/2017

TCSP 157/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 15.6.2017

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)